

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Date: 16.8.2017**

To,

General Manager (Commercial)  
North Eastern Electric Power Corporation Ltd.  
Brookland Compound, Lower New Colony,  
Shillong - 793003

Sir,

**Petition No.: 128/GT/2017**

Subject : Approval of tariff of Tripura Gas based Power Plant (101 MW) for the period from COD of its Gas Turbine unit to 31.3.2019.

**Ref: Your letter No. NEEPCO/ED/COMML/T-13/2017-18/309 dated 14.8.2017**

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With reference to your letter dated 14.8.2017 on the above mentioned subject, I am directed to inform that your request for extension of time has been allowed and the time for submission of the additional information as per RoP dated 25.7.2017 has been granted till 31.8.2017. You are requested to ensure filing of the said information within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

**-Sd/-**  
(B. Sreekumar)  
Deputy Chief (Law)